

- (4) (i) A copy of the Annual Report (Hindi and English version) of the School of Planning and Architecture, New Delhi, for the year 1976-77.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the School of Planning and Architecture New Delhi, for the year 1976-77. [Placed in library. See No. L.T-1481/77]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay for the year 1976-77.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for Training in Industrial Engineering Bombay, for the year 1976-77. [Placed in library. See No. L.T-1482/77]
- (6) A copy of the Audited Accounts (Hindi and English versions) of the National Institute for Training in Industrial Engineering Bombay, for the year 1976-77. [Placed in library. See No. L.T-1483/77]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Western Region), Bhopal, for the year 1976-77.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Western Region), Bhopal, for the year 1976-77. [Placed in library. See No. L.T-1484/77]

NOTIFICATIONS UNDER MOTOR VEHICLES ACT, 1939 AND STATEMENT RE. REASONS FOR DELAY IN LAYING PAPERS.

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section

(3) of section 133 of the Motor Vehicles Act, 1939:—

- (i) The Delhi Motor Vehicles (Fourth Amendment) Rules 1977, published in Notification No. SECE. 3(58)/76-Tpt/10854 in Delhi Gazette dated the 1st September, 1977 together with an explanatory memorandum.
- (ii) The Delhi Motor Vehicles (Fourth Amendment) Rules, 1977 published in Notification No. SECE. 3(98)/76-Tpt/11729 in Delhi Gazette dated the 21st September, 1977 together with an explanatory memorandum.
- (iii) Notification No. SECE. 3 (98)/76-Tpt/16195-16206 published in Delhi Gazette dated the 16th December, 1977 containing corrigendum to Notification No. SECE. 3(98)/76-Tpt/11729 dated the 21st September, 1977 together with an explanatory memorandum.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at (2) (i) and (ii) above. [Placed in library. See No. L.T-1485/77]

DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (REGISTRATION OF ELECTORS) (AMDT. RULES, 1977

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table a copy of the Delhi Sikh Gurdwara Management Committee (Registration of Electors) (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. F. 16(8)/77 in Delhi Gazette dated the 19th December 1977 under sub-section (4) of section 39 of the Delhi Sikh Gurdwara Act, 1971. [Placed in library. See No. L.T-1486/77]

REVIEW AND ANNUAL REPORT OF HINDUSTAN ANTIBIOTICS LTD., PIMPRI FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): I beg to lay on the Table a copy each of the following papers (Hindi and English